

LUCKNOW UNIVERSITY MOOT COURT ASSOCIATION PRESENTS

2ND ATAL BIHARI VAJPAYEE NATIONAL HINDI DEBATE COMPETITION ON THE TOPIC

IS INDIA'S OBSESSION WITH ENGLISH HURTING ITS OWN CITIZENS ?

क्या भारतीयों का अंग्रेजी प्रेम भारत के लिए अभिशाप है?

LANGUAGE : HINDI

DATE OF THE EVENT : 14TH SEPTEMBER, 2020

WIN CASH PRIZE UPTO : ₹2100/-

LAST DATE OF REGISTRATION :

12TH SEPTEMBER, 2020

REGISTRATION FEE : ₹80/ TEAM

FOR QUERIES CONTACT:

DEVAANG DEV : 7238025309

AYUSHI GUPTA : 6263590275

LUCKNOW UNIVERSITY MOOT COURT ASSOCIATION

OUR PATRONS



Prof. Alok Kumar Rai
Vice Chancellor
University of Lucknow






















Prof. C.P. Singh
Head & Dean
Faculty of Law,
University of Lucknow




Dr. Vinita Kacher
Associate Professor
Chairman, LUMA.

ORGANISING COMMITTEE:


**LUCKNOW UNIVERSITY
MOOT COURT ASSOCIATION
MEMBERS**

 SWATI SINGH	 NISHANT VEER SINGH	 HARSHIF SINGH	 AYUSH PRATAP SINGH	 SHIVI CHADDHA
 ANJALI SINGH	 IBTEDA FATIMA	 SRISHITY GUPTA	 ADARSH KUMAR	 HIMANSHU MADESHIA
 AMRIT SINGH	 SWARAJ SHUKLA	 ASHWANI MADHESHYA	 AVANIKA SINGH	 MAITREYEE MISHRA
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 DEVAANG DEV	 AYUSHI GUPTA	 MANVI SINGH	 VISHAV RAJ KASHYAP	 AYUSHI BAJPAI



UNIVERSITY OF LUCKNOW

FOR FURTHER DETAILS AND UPDATES REGARDING THE COMPETITION

CONNECT WITH US ON:

 mcc.lucknowuniv@gmail.com

 @lumootcourtassociation

 @lucknow university moot court association

ABOUT INSTITUTE:

Founded in 1867, LU is one of the oldest institutions of Indian higher education. It is affiliated to University Grants Commission; Association of Commonwealth Universities (ACU); Association of Indian Universities (AIU); Distance Education Council (DEC); National Assessment and Accreditation Council (NAAC); National Council of Teacher Education (NCTE) and Bar Council of India (BCI).

NEW CAMPUS (FACULTY OF LAW):

The Faculty of Law, University of Lucknow has been pioneer legal institution of India. The Law Faculty was separated from main Campus and shifted to the new Campus on the Sitapur Road, Lucknow from 2002-03.

Its alumni include Dr. Avtar Singh, the well-known authority on Contract Law; Dr. A.T.Markos, former Director of Indian Law Institute; Dr. Shanker Dayal Sharma, Former President of India; Shri Ram Krishna Hegde, Former Chief Minister of Karnataka.

Faculty includes 500* students enrolled in integrated law course, 1000* in three year law and 30* in LL.M. The New Campus also have ITS, Public Health and Democracy, Engineering and IMS departments which consists of more than 1400* students. The campus is a self contained unit to provide all infrastructural facilities to teachers as well as students.

ABOUT THE COMPETITION:

"Language is information and information is everything"

Since the inception of human civilization, we have found various methods to communicate our thoughts, where language has played a crucial role in unifying civilizations. In order to understand the rich culture of a nation one needs to understand its ancient texts by the way of its native language. On the auspicious occasion of Hindi Diwas on 14th September, Lucknow University Moot Court Association through 2nd Atal Bihari Vajpayee National Hindi Debate Competition aims to elucidate the significance of Hindi language not only in India but also in the world. Through this endeavor we strive to seek answers to the question whether or not Hindi language has lost its charm to English in the recent wake of the L.P.G.- Liberalisation, Privatisation and Globalisation.

Thus we urge the bright minds of our country to come ahead and put forth their opinions against or for the motion.

RULES AND REGULATION

Rules in General:

- The competition is **open to all the Undergraduate students of any UGC recognized University/Institution.**
- The participation Fee for the competition will be **Rs 80 per Team.** The Fee is non-refundable.
- **There will be a limit of only 30 Teams on the basis of first come first serve basis.**
- The **last date of Registration is 12th September, 2020** and the Date of Competition is 14th September, 2020.
- The participants are required to fill the Google form.

Rules of the Debate

- The topic for the debate is-
“क्या भारतीयों का अंग्रेजी प्रेम भारत के लिए अभिशाप है?”
- The competition will be virtual and will be conducted via Zoom app.
- The debate shall be only in **Hindi.**
- The speakers shall not disclose their identities and shall only represent themselves by the team codes allotted to them.
- In each Team, one speaker shall speak in the **favour of the motion** and the other shall speak **against the motion.**
- Each Speaker will be allotted **2 minutes 30 seconds** to speak. Total Time for each Team shall be **5 minutes per Team**, exceeding the time limit will lead to negative marking.
- The Dress Code for the activity is **Western or Indian formals.**
- The participants are required to keep the video on during the competition.
- After the speech is made, the particular speaker shall be open to the floor for rebuttal. Only a participant from another team can ask a rebuttal.
- The answer to the rebuttal shall not exceed 1 minute.
- Only **two** Rebuttal will be permitted per participant.
- No speaker shall be allowed to read any piece of paper, violation of which shall result in disqualification.
- Decision of the Jury shall be final and binding.
- Violation of any rule may cause disqualification of the whole team with the discretion of the jury.

Awards:

Winner team - Rs.1200 + Certificate of Appreciation
Runners Up team - Rs.600 + Certificate of Appreciation
Best speaker - Rs.300 + Certificate of Appreciation

Participation Certificate will be awarded to all the participants.

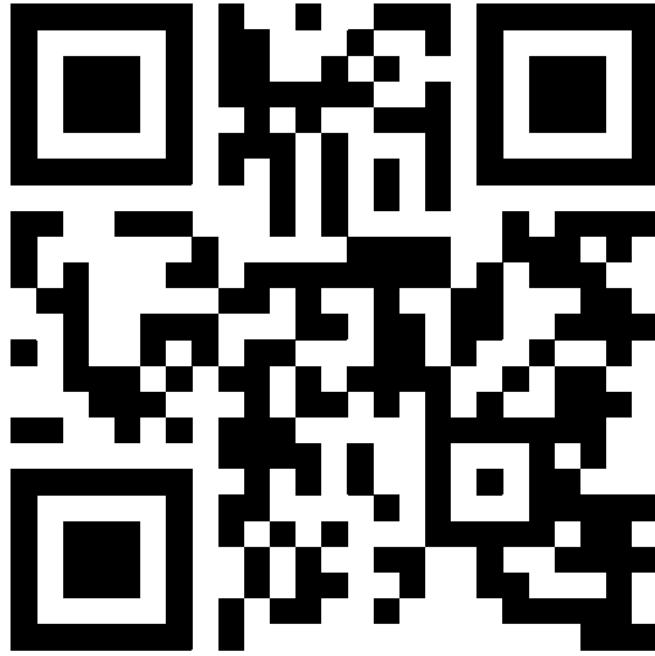
Miscellaneous:

- The committee will not be responsible for any technical failure on the end of the participant, so all the participants are requested to arrange a stable internet connection.
- If Somehow because of bad connectivity from your end, you miss your chance of delivering Speech, the discretion of giving another chance will be on the Judge or the Organizing Committee.
- At any point of conflict, the decision of Faculty of Law, University of Lucknow, will be final and participants have to follow the same.
- Faculty of Law, University of Lucknow reserves the right to alter or change the rules or procedures of the competition.
- Details and information concerning the speech competition will be shared through Email and WhatsApp by the organizing committee.

Registration:

- The payment can be made through **BHIM UPI & GOOGLE PAY & PAYTM & PHONEPE.**
- The participation Fee for the competition will be **Rs 80 per Team.** The Fee is non-refundable.
- **The registration fee is to be paid to the following mobile Number: 8181838340 (NISHANT VEER SINGH)**
- **Before making the payment first open the Google form and check whether the form is open or closed. If the Form is closed for Registration then it means the registration for event are closed.**
- The Registration will be through filling a Google form by clicking on the given link Or By Scanning the QR code given below.

QR CODE:



Link:

https://docs.google.com/forms/d/e/1FAIpQLScdS2_HTi5ref3IEQW7sLqQABgirynKv4Kmiw5_sbS3Lq7yAg/viewform?usp=sf_link

Contact Information:

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mcc.lucknowuniv@gmail.com